

2

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

Salita
22/9/2007

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDER SHEET

1. Original Application No. 48/67
2. Misc Petition No. /
3. Contempt Petition No. /
4. Review Application No. /

Applicant(s) Bhupi am Bhunmik vs Union of India & Ors

Advocate for the Applicant(s) H. Rahman, D.C. Chaudhury
R. S. Thakur, J. Huda

Advocate for the Respondent(s) Railway Counsel

Notes of the Registry	Date	Order of the Tribunal
File application is in form. is filed/C.F. for Rs. 50/- d.p.s. 1/2007 No. 346.6.651.324	01.3.07.	Judgment delivered in open court. Kept in separate sheets. Application is disposed of. No costs.
Dated 20-2-2007	1m	Member
<i>By Registrar</i>		<i>Vice-Chairman</i>
<i>P.D.</i> <i>22-2-07</i>		
Petitions copy for issuing notice alongwith envelope are received.		
<i>P.D.</i>		

5.3.07
Copy has been
collected by the Advocates
to applicant

AT
2/11/07

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI

.....
O.A. No.48 of 2007

DATE OF DECISION: 01.03.2007

Mr. Bhibian Bhowmick Applicant/s
Mr. H. Rahman Advocate for the
..... Applicant/s

- Versus -
Union of India & Ors. Respondent/s

Dr. J. L. Sarkar, Railway counsel Advocate for the
..... Respondents

CORAM

THE HON'BLE MR. K.V. SACHIDANANDAN, VICE CHAIRMAN
THE HON'BLE MRS. CHITRA CHOPRA, ADMN. MEMBER

1. Whether reporters of local newspapers may be allowed to see the Judgment? Yes/No
2. Whether to be referred to the Reporter or not? Yes/No
3. Whether to be forwarded for including in the Digest Being complied at Jodhpur Bench & other Benches ? Yes/No
4. Whether their Lordships wish to see the fair copy of the Judgment? Yes/No


Vice-Chairman/Adm. Member

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No.48 of 07

Date of Order: This the 1st Day of March, 2007.

HON'BLE MR.K.V.SACHIDANANDAN, VICE-CHAIRMAN

HON'BLE MRS. CHITRA CHOPRA, ADMINISTRATIVE MEMBER

**Sri Bhibian Bhowmik.
Railway Qtr.No.175/B
New Colony. P.O.Lumding
Dist Nagaon (Assam).**

**By Advocate Mr.H.Rahman, Mr.D.C.Choudhury
Mr. R. S. Thakur, Mr. J. Huda**

-Versus-

- 1. The Union of India,
Represented by the Secretary,
To the Govt. of India,
Ministry of Railway, New Delhi.**

- 2. The General Manager,
North East Frontier Railway,
Maligaon,Guwahati-11.**

- 3. The Chairman
Railway Recruitment Board
Railway Station Road.
Guwahati-781001**

- 4. The Assistant Secretary,
Railway Recruitment Board.
Railway Station Raod.
Guwahati-781001**
By Advocate Dr.J.L.Sarkar, Railway counsel

ORDER (ORAL)

SACHIDANANDAN,V.C:

The applicant has applied for Group D Post As per advertisement in the N.F. Railway. On 5.12.04 the applicant appeared in the written test and he passed the written test on 7.4.05. The applicant has also qualified in the physical Efficiency Test. On

(Signature)

17.06.05 the applicant appeared Railway Recruitment Board, Guwahati for verification of the original documents. Thereafter, the applicant was treated as under aged. His age limit is in between 18 to 33 years and he was not empanelled. Being aggrieved the applicant has filed this O.A. seeking for the following reliefs:-

"To direct the respondent authorities to consider the case and select and appoint the applicant in the Group-D posts lying vacant in the N.F.Railway."

2. I have heard Mr. H. Rahman, learned counsel for the applicant and Dr.J.L.Sarkar, learned Standing counsel for the Railways. When the matter came up for consideration, the learned counsel for the applicant has submitted that he will be satisfied if direction is given to the 2nd respondent to consider the representation dated 21.9.05 (Annexures 6 (A),(B) and pass appropriate orders. Counsel for the respondents has submitted that he has no objection if such direction is given. For the ends of justice Court directs the 2nd Respondent or any other competent authority to consider his representation within a time framed of three months from the date of receipt of this order.

O.A. is disposed of accordingly. There will be no order as to costs.


 (CHITRA CHOPRA)
 ADMINISTRATIVE MEMBER


 (K.V. SACHIDANANDAN)
 VICE-CHAIRMAN

22 FEB 2007

सुनानी अ. ४६५

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL AT GUWAHATI.

ORIGINAL APPLICATION NO 48 OF 2007.

Bhupian Bhowmik Applicant

Versus

The Union of India. & Ors.

..... Respondents.

SYNOPSIS

This original application is filed by the applicant praying for a direction to respondents for recruitment in Group 'D' Post (Tractk man Khalasi /Helper II.).

The humble applicant duly filed his application form along with all certificates and testimonials and after due scrutiny of his form by the respondent authority then issued a written call letter and humble applicant appeared written Examination. The applicant was passed in written Examination. Physical efficiency Test and original documents also duly verified by the respondent authorityes without any objection. The applicant has disqualification for Group 'D' Post by respondent authority due to underaged. The applicant submitted a representation [Annexure-6(A) & 6(B)] on 21.09.05 to General Manager, N.F. Railway and the Chairman, Railway Recruitment Board, Guwahati to consider of the applicant's age. The respondent authority did not give any response. Hence, the present application.

Filed by

R. Thakur
21/2/07

Advocate.

Filed by
Ranjan Shonkar Thakur
Advocate
21/2/07

6
Shonkar Thakur
Advocate
21/2/07

2

LIST OF DATES

10.07.03 :- A advertisement was Published in the local News paper in the Assam Tribune for recruitment of Group 'D' category Post.

5.12.04 :- Applicant appeared in the written Test.

7.4.05 :- The applicant Passed the Written Examination which was Published in the Assam Tribune.

10.5.05 :- Call letter was issued to the applicant to appear the Physical Efficiency Test.

16.06.05 :- The applicant has qualified in the Physical Efficiency Test and advised to attend the Office of Railway Recruitment Board, Guwahati-1 on 17.06.2005 of 10.00 A.M. for verification of original certificate and Testimonials etc.

17.06.05 :- The applicant appeared Railway Recruitment Board, Guwahati for verification of the original documents.

20.07.05 :- The applicant was treated as under aged. He will not be empanelled by the Railway Recruitment Board, Guwahati. This letter was issued by Assistant Secretary, for Chairman, Railway Recruitment Board, Guwahati.

21.09.05 The applicant filed representation before the General Manager, N.F. Railway, Guwahati and the Chairman, Railway Recruitment Board, Guwahati for consider age.

filed by
Ramu Shankar Thakur
Advocate
21-02-2005

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH,
AT GUWAHATI.

(An application under Section 19 of the Administrative
Tribunal Act 1985)

O.A. No ~~48~~ 48 /2007.

Bhibian Bhowmik,
Railway Qtr. No. 175/B,
New Colony, P.O. Lumding,
District Nagaon (Assam).

... Applicant.

VERSUS

1. The Union of India.

Represented by the Secretary
to the Govt. of India,
Ministry of Railway, New Delhi.

2. The General Manager.

North East Frontier Railway,
Maligaon, Guwahati-11.

3. The Chairman.

Railway Recruitment Board,
Railway Station Road,
Guwahati-781001.

Contd.../-

filed by 8
-through
(Bhibian Bhowmik)
Rone, Shonbar Theken
Abarage

4. The Assistant Secretary,

Railway Recruitment Board,

Railway Station Road,

Guwahati-781001.

... RESPONDENTS

I. PARTICULARS OF THE ORDER AGAINST THE APPLICATION IS MADE :

The application is made against the representation dated 21.09.2005 filed by the applicant for not allowing him to select list and for not calling him to appear before the Medical Examination inspite of fulfilling the requisite qualification for as per Employment Notice No.1/03.

II. JURISDICTION OF THE TRIBUNAL.

The application declares that the subject matter of the application in which the applicant seeks relief is within the jurisdiction of this Hon'ble Tribunal.

III. LIMITATION.

The application further declares that the application is within the limitation period prescribed under the Act.

Contd.../-

IV. FACT OF THE CASE.

1. That the applicant is a citizen of India and is the resident of New Colony, P.O. Lumding, P.S. Lumding, Dist- Nagaon, Assam.

2. The applicant has passed the H.S.L.C Examination and is constantly looking for a job in order to mitigate the poor economic condition of his family.

A copy of H.S.L.C certificate is enclose herewith and ~~marked~~ marked as ANNEXURE-1

3. That while the applicant was in search of a suitable job he came across an advertisement published on 10.07.03 in the local English news paper "Assam Tribunal" for recruitment of group D post lying vacant in the N.F. Railway. The said advertisement was issued by the Chairman, Railway Recruitment Board, Guwahati-1.

A photo copy the advertisement dated 28.06.03 is enclosed herewith and marked as ANNEXURE-2.

4. The applicant begs to state that as per the advertisement he had submitted his application form along with necessary testimonials. The Railway Recruit-

ment Board duly verified the application form and accordingly he was called for written examination on 05.12.2004 bearing Roll No. 14534352. The applicant duly appeared in the said written test held on 05.12.2004 and came out successful as published in the R.R.B.'S Notice Board.

A copy of the call letter of Written Examination is enclosed herewith and marked as ANNEXURE-3.

5. The applicant begs to state that pursuant to his result in the written test the applicant was called upon to appear in the physical Efficiency test vide its letter dated 10.05.2005 to be held on 11.6.2005 at Maligaon Railway Stadium at 6.00 A.M. The said calling letter dated 10.05.05 was issued by the Assistant Secretary for Chairman, Railway Recruitment Board, Guwahati-1.

6. That the applicant begs to state that thereafter the Assistant Secretary, Railway Recruitment Board, Guwahati vide letter dated 16.06.05 informed the applicant to attend the office on 17.06.2005 for verification of original certificates, testimonials, etc.

A copy of the aforesaid letter for document verification dated 16.6.05 is annexed herewith and marked as ANNEXURE-4.

7. That the applicant begs to state that the applicant produced the required testimonials in original to the Officer of the Railway Recruitment Board duly verified the certificates, documents etc. submitted by the applicant without raising any objections.

8. That the applicant begs to state that the applicant after the completion of all the stages of the Examination was waiting for the result to be declare in the final select list.

9. That the applicant begs to state that vide letter No. RRB/G/41/90 Pt. II dated 20.7.05 issued by the Assistant Secretary for Chairman, Railway Recruitment Board, Guwahati whereby he was treated as underaged and as such he was not selected for not attaining the age of 18 years as on 1.7.03.

A copy of the aforesaid letter dated 20.7.05 issued by the Assistant Secretary, Railway Recruitment Board, Guwahati is annexed herewith and marked as ANNEXURE-5.

10. That the applicant begs to state that the applicant has successfully completed the written examination, physically efficiency test and his documents were also ^{duly} verified by the Railway Recruitment Board

without any objection. The applicant after completion of all the stages of examination, was very much confident about the result that he will be declared to be a successful candidate for the Group D. Post. But the applicant was treated as underaged by the respondent authority after holding the interview, the Written Test and Physical Efficiency Test as required under the rules.

11. That the applicant begs to state that at the time of written examination he had completed 18 years age and also successful in all the stages of examination without any objection of respondents authority.

12. That the applicant begs to state that the applicant submitted a representation on 21.9.05 to the General Manager, N.F.Railway and the Chairman, Railway Recruitment Board, Guwahati to consider/relaxation of the applicant's age. However the case of the applicant was not considered for the reasons best known them. It may be mentioned here that the General Manager, N.F.Railway is the competent under the rules to grant relaxation of age of a candidate in such circumstances, so that the candidate may not be required to suffer due to no fault on his part in this regard.

Copies of the aforesaid representation dated 21.9.05 are annexed herewith and marked as ANNEXURES-6(A) & 6(B).

13. That the applicant begs to state that the respondent authority did not consider the case of the

Bhikian Bhoswani.

applicant's for grant of relaxation of age prayed for by him. Therefore, the applicant has approached the Hon'ble Tribunal for redressal of his grievances. The Hon'ble Tribunal may be graciously pleased to direct the respondents to consider the case of the applicant favourably.

V. GROUNDS FOR RELIEF WITH PROVISION.

(1) For that the applicant being eligible and having been qualified in the written test and physical efficiency test and his case should have been considered by the authorities but the respondent authorities have acted illegally and arbitrarily in dropping the name of the applicant from and rejected his representation dated 21.9.05 which is ex facie illegal.

(2) For that the humble applicant duly filed his application form along with all necessary testimonials and after due scrutiny of his form by the respondent authority and issued a written call letter (an admission certificate) to your humble applicant bearing Roll No. 14534352 for appearing in the written test which was conducted on 05.12.2006 and your humble applicant duly appeared in the said examination without any objection by the respondent authority.

(3) For that after due scrutiny of the application form by the Railway Recruitment Board, then issued a written call letter to the humble applicant. It was not fault the humble applicant, because respondent authority has after completed all scrutiny then issued a written called letter.

Contd.../-

(4) For that on the date of written examination the humble applicant has completed the age of 18 years and as such he was allowed to appear in all the test namely written examination, physical efficiency Test etc.

5. For that there are several post lying vacant in which appointment for Group-D category is going to be made by the respondents very recently and as such Your Lordships would be pleased to direct the respondents to immediately appoint the applicant in the Group-d category post lying vacant in the N.F.Railway.

VI. DETAILS OF REMEDIES EXHAUSTED.

That the applicant declared taht he has no other alternative remedy than to came under to protective hands of this Hon'ble Tribunal.

VII. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY COURT OF TRIBUNAL.

The humble applicant further declares that the subject matter against which the applicant seeks remedy is not pending before any Court or Tribunal.

VIII. RELIEF PRAYED FOR

To direct the respondent authorities to consider the case and select and appoint the applicant in the Group-D posts lying vacant in the N.F.Railway.

IX. INTERIM ORDER PRAYED FOR

Pending disposal of the instant application the applicant prays for an interim order directing the respondent authorities not to make any appointment of Group D category for the post of Track man/Khalasi/Helper-II etc. lying vacant in the N.F. Railway and/or pass such further order or orders as this Hon'ble Tribunal may deem fit and proper.

X. PARTICULARS OF THE POSTAL ORDER.

POSTAL ORDER NO. 34 G-651324

DATE OF ISSUE : 20-02-2007

ISSUED FROM : Guwahati

PAYABLE AT : Guwahati (G.P.O.).

VERIFICATION

I, Sri Bhibian Bhowmik, son of Sri Bikash Bhowmik, aged about 21 years, resident at New Colony, P.O. Lumding, P.S. Lumding, Dist. Nagaon, Assam do hereby solemnly affirm and declared as follows:

1. That I am the applicant in the above application and as such I am acquainted with the facts and circumstances of the above case.
2. That I am fully authorized by all the other applicants to verify this application and I do hereby verify this application as true to my knowledge and belief and I have not suppressed any material facts.

And I sign this verification on this the 21st day of February, 2007 at Guwahati.

DECLARANT.

Bhibian Bhowmik

Board of Secondary Education



High School Leaving Certificate Examination, 2002

Board of Secondary Education, Assam

This is to certify that **Bhibiyan Bhowmick**

Roll No **002-487** has duly passed the High
School Leaving Certificate Examination, 2002 of this Board
and is placed in the **Second** Division.

His / Her date of birth is **December 01, 1985**

DATED GUWAHATI THE 3RD JULY, 2002
ASSAM

Umesh
(Dr. U. Deka)
SECRETARY

attested
14/6/05
B.Sc./Pathology
M.B.B.S./B.Sc./B.Sc.

*certified to be
true copy
from Shambu Thakur
Lalong Shambu Thakur
Advocate.*

RAILWAY RECRUITMENT BOARD : GUWAHATI
STATION ROAD, GUWAHATI - 781001

APPLICATION FORM*(To be filled by the Candidate in his/her own handwriting)***Employment Notice No. : 01 of 2003 (Indicative)****DATE OF PUBLICATION :** 28/06/2003**DATE OF CLOSING :** 28/07/2003

Applications are invited in the prescribed format enclosed (to be neatly typed on good quality A-4 / foolscap size paper using one side only) from eligible Indian nationals for the following temporary posts, likely to be permanent, in the North East Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD, STATION ROAD, GUWAHATI - 781001, ASSAM, by ordinary post only, so as to reach the Board's office on or before 28/07/2003. The applications can also be dropped in the Application Box kept in the RRB office up to 17:00 hours of 28/07/2003. A special relaxation of 15 days will be granted for the candidates of Andaman and Nicobar Island.

Category	NAME OF THE POST AND SCALE OF PAY (RSRP)	Division / Unit	VACANCIES						AGE IN YEARS (As on 01-07-2003)	Medical Standard	Total Employment per Month
			UR	SC	ST	OBC	ESM	TOTAL			
01	Engineering Dept. Trackman, Rs. 2610 - 3540/-	TSK	192	76	114	127	127	636	18 - 33	B - 1	Rs. 4045/-
		LMG	168	68	102	113	113	564			
		RNY	92	36	54	60	60	302			
		APDJ	100	41	61	68	68	338			
		KIR	221	88	132	147	147	735			
	Mechanical Dept. Khalasi / Helper - II Rs. 2550 - 3200/-	Dy. CSTE/MW/ MLG	03	01	02	02	02	10	18 - 33	B - 1	Rs. 3952/-
		LMG	06	02	04	04	04	20			
		APDJ	04	02	03	03	03	15			
		RNY	04	02	03	03	03	15			
		KIR	04	02	03	03	03	15			
	S & T Dept. Khalasi / Helper - II Rs. 2550 - 3200/-	NGC Diesel Shed LMG Division	10	03	05	06	06	30	18 - 33	B - 1	Rs. 3952/-
		GIY Coaching Depot	05	02	03	03	03	16			
		NJP Carr. And Wagon, KIR	01	01	02	02	02	08			
		SGUJ Diesel Shed, KIR	01	01	02	02	02	08			
		MLDT Diesel Shed, KIR	02	01	01	02	02	08			

Educational Qualification :**For all Categories :** Class VIII passed. (Physically handicapped persons are not eligible).**EXAMINATION FEES :**

- For SC / ST / ExSM : No examination fees.
- For General / OBC candidates : Rs. 40.00 (Rupees forty) only (inclusive of postal charges) in the form of IPO / Bank Draft.
- The examination fees / Postal charges are non-refundable. It should be paid in the form of a crossed Demand Draft of any Nationalized Bank or Crossed Indian Postal Order (made on or after the date of publication of this notification but before the closing date of receipt of application) drawn in favour of "RAILWAY RECRUITMENT BOARD, GUWAHATI". The Bank Draft should be payable at "GUWAHATI" and IPO should be payable at "GPO, GUWAHATI". IPO/DD obtained earlier to the date of publication of the Employment Notice or after the closing date will not be accepted.

THIS ADVERTISEMENT CONTAINS IMPORTANT POINTS ONLY. FOR MORE DETAILS PLEASE REFER TO THE EMPLOYMENT NEWS DATED 28/06/2003.

CHAIRMAN
RAILWAY RECRUITMENT BOARD
GUWAHATI - 781001

*constituted to be
 true copy
 having checked that it
 is a true copy*

Please tear off along this line and retain for your record

RAILWAY RECRUITMENT BOARD, GUWAHATI - 781001

Name of the Candidate & Address	Catg No. & E.N. No.	Roll No.	Date of Examination
BHIBIAN BHOWMICK RAILWAY QUARTER NO 175 B NEW COLONY LUMDING NAGAON ASSAM PIN - 782447	1 of 1/2003	14534352	05 - 12 - 2004
परीक्षा केन्द्र / Examination Centre			
	LUMDING COLLEGE LUMDING - 782447		

Please read and follow the "Instruction" Overleaf

NOTE : CANDIDATES WHO TICK MARK ANSWERS ON
THE QUESTION BOOKLET WILL BE DISQUALIFIED.

सहायक सचिव / Asstt. Secy.

FREE RAILWAY PASS
FOR SC/ST CANDIDATES ONLY On production of this letter you are entitled to free travel by railway in second class only

from NOT APPLICABLE Stn. to NOT APPLICABLE Stn. and back 02/12/04
This pass is available upto NOT APPLICABLE (Authority : Railway Board's letter No. E (NG) II-84 / RSC / 122 dtd. 23-11-84) सहायक सचिव / Asstt. Secy.

confidential to be
issue only
Rama Shambhu The bus
Also car



RAILWAY RECRUITMENT BOARD – GUWAHATI
STATION ROAD; GUWAHATI-781 001

CALL LETTER for DOCUMENT VERIFICATION

No. RRB/G/41/10.

Date: 16/06/2005

To,
BHIBIAN BHOWMICK
RAILWAY QUARTER NO 175 B
NEW COLONY LUMDING
NAGAON
NAGAON ASSAM Pin - 782447.



Roll No.: **14534352**

Sub.: **Recruitment/Selection for the post of Group – D
under Category No.01 of Employment Notice No. 1/2003.**

As you have qualified in the Physical Efficiency Test, you are hereby advised to attend the office of Railway Recruitment Board, Station Road, Guwahati-781001, Assam, on **17/06/2005** at **10:00 A.M.** for verification of original certificates, testimonials etc.

1. This Call Letter does not in itself entitle you for selection.
2. You should bring your original VIII Standard or above Certificate issued by the competent authority for verification of your date of birth, educational qualification etc. You should also bring all of your original certificates and marks-sheets of Matriculation and onwards issued by the respective Board/Council/University along with experience and other certificates, caste certificate, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced.
3. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals.
4. You may be subjected to re-examination during the process of verification of documents etc. and you should come prepared for the same.
5. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
6. Request for postponement of the date / venue mentioned above will not be considered and no further chance will be given.
7. If you are in service please bring "No Objection Certificate" from your employer, failing which you will not be considered for the post.
8. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
9. **(For SC/ST candidates only)**
On production of this letter you are entitled to travel free by the Railway in Second Class from **NOT APPLICABLE** Station to **GUWAHATI** Station and back. This pass will be valid up to **NOT APPLICABLE**.
(Authority: Railway Board's letter no. E(NG)II-84/RSC/122, dated 23/11/84).

**ASSISTANT SECRETARY
For CHAIRMAN, RRB – GUWAHATI**

*certified to be
true copy
Ranu Shyam Basu Thakur
Advocate*

~~AD~~

RAILWAY RECRUITMENT BOARD:: GUWAHATI

Office of the
Chairman/RRB/Guahati,
Station Road, Guahati
PIN- 781001, Assam.

No.RRB/G/41/90. Pt-II

Date- 20-07-2005

To

Bhikian Bhowmick.
S/o Sii Bikash Ch. Bhowmick.
Rly Gr. No - 175/B., New Colony.
Gost P.O. Laundry, ~~Assam~~
Desh- Nagaon, Assam. 782 447.

Please refer to Item No.2, directives to the candidates of the Centralised Notice No.1 of 2003 which indicates that the age of candidates should be reckoned age on 01-07-2003. And age limit is in between 18 to 33 years. However upper age relaxation is applicable only to SC/ST/OBC/ESM etc. with supportive documents.

As per Admit card & the H.S.L.C. certificate, Your date of birth has been recorded 01-12-85. Hence you were yet to be attained 18 years of age as on 01-07-2003. And it is treated as underage, as specified above.

Hence you will not be empanelled by the Railway Recruitment Board, Guahati, which may kindly be noted.



(R.K. Sonowal)

Assistant Secretary

For ^{Chairman} Chairman
Railway Recruitment Board
Guahati

*certified to be
true copy.
Shankar Thakur
Advocate.*



GUWAHATI GPO (781001)
RLLD A 3005
Counter No:1, OP-Code:PDAS
To:G MANAGER R,
GHY 11

- 1 -

Wt:20grams,
Amt:25.00, 21/09/2005, 14:42

Dated 21.9.05

To

The General Manager, Personal,
N.F.Railway, Maligaon,
Guwahati-11

Sub:- Prayer for consideration of the petitioner's age limit for appointment in the Group 'D' Post in letter of Adv. No.10/2003.

Reference:- No RRB/G/GI/90, Pt-II dated 20.7.2005.

Sir,

With the reference to the subject cited above, I beg to state the following few lines for your kind consideration and necessary action.

1. That Sir, I applied for Group 'D' post with required enclosures before the Assistant Secretary, Railway Recruitment Board, Station Road, Guwahati-1 in response to the Employment Notice No. 10 of 2003 as published in Employment News.

2. That Sir, in response to the application submitted by me for the Group 'D' Post. I was called for written examination on 5.12.2004 bearing Roll No. 1453452 and I was duly qualified in the written examination.

3. That Sir, after passing the written examination I was called for Physical Efficiency Test and directed to report at Maligaon Railway Studium on 11.6.2005 at 6.30 am and I successfully passed the Physical Efficiency Test.

4. That Sir, after passing the Physical Efficiency Test, I was called for vide the letter dated 16.6.2005 to attend the office of Railway Recruitment Board for verification of original certificate, Testimonials. And accordingly I appeared for the same and all my documents, Testimonials were verified by your authority.

5. That Sir, on 20.7.2005, an office letter was issued to me whereby I was treated as under aged and my employment was rejected for not attaining 18 years on 1.7.2003.

6. That Sir, on the date of examination I have completed the age of 18 years and as such I had a bonafide expectation that my candidature had been accepted by the concerned authorities for which was allowed to appear in all the Test namely written examination, Physical Efficient Test etc.

7. That Sir, I duly acquired all the academic qualification and I had successfully gone through all the written examination, physical efficient Test etc but your authority a sudden rejected my employment without a bonafide ground.

8. That Sir, I hail from very poor family and moving from pillar to post for a days meal.

9. That Sir, under the aforesaid circumstances the rejection of my employment from Railway Recruitment Board is a serve shock to me and as well as my family. Therefore Sir, I may be relaxed in case of my age limit and select me and I may be called on for medical examination and other necessary formalities on humanitarian ground considering basis need of my family.

It is therefore prayed before your Goodself to consider the age limit in my case and appoint me in Group 'D' Post after completion of the necessary formalities on humanitarian ground and ends of justice.

Place:- Lumding
Date -21.9.2005.

Your's faithfully

Bhibiam Bhownick

(BHBIBIAM BHOMICK)

- 19 -

GUWAHATI GPO (781001)

RLAD A 3006

Counter No:1, OP-Code:PDAS

To: CHAIRMAN R R B G,

GHY 1



Wt:20grams,
Amt:25.00, 21/09/2005, 14:42

Dated 21.9.05

To

The Chairman,
Railway Recruitment Board, Guwahati,
Station Road, GUWAHATI-1.

Sub:- Prayer for consideration of the petitioner's
age limit for appointment in the Group 'D' Post in
letter of Adv. No.10/2003.

Reference:- No RRB/G/GI/90, Pt-II dated 20.7.2005.

Sir,

With the reference to the subject cited above, I
beg to state the following few lines for your kind
consideration and necessary action.

1. That Sir, I applied for Group 'D' post with
required enclosures before the Assistant Secretary,
Railway Recruitment Board, Station Road, Guwahati-1 in
response to the Employment Notice No. 10 of 2003 as
published in Employment News.

2. That Sir, in response to the application
submitted by me for the Group 'D' Post, I was called for
written examination on 5.12.2004 bearing Roll No.
1453452 and I was duly qualified in the written examina-
tion.

3. That Sir, after passing the written examina-
tion I was called for Physical Efficiency Test and
directed to report at Maligaon Railway Studium on
11.6.2005 at 6.30 am and I successfully passed the
Physical Efficiency Test.

4. That Sir, after passing the Physical Efficiency Test, I was called for vide the letter dated 16.6.2005 to attend the office of Railway Recruitment Board for verification of original certificate, Testimonials. And accordingly I appeared for the same and all my documents, Testimonials were verified by your authority.

5. That Sir, on 20.7.2005, an office letter was issued to me whereby I was treated as under aged and my employment was rejected for not attaining 18 years on 1.7.2003.

6. That Sir, on the date of examination I have completed the age of 18 years and as such I had a bonafide expectation that my candidature had been accepted by the concerned authorities for which was allowed to appear in all the Test namely written examination, Physical Efficient Test etc.

7. That Sir, I duly acquired all the academic qualification and I had successfully gone through all the written examination, physical efficient Test etc but your authority a sudden rejected my employment without a bonafide ground.

8. That Sir, I hail from very poor family and moving from pillar to post for a days meal.

- 3 -

9. That Sir, under the aforesaid circumstances the rejection of my employment from Railway Recruitment Board is a serve shock to me and as well as my family. Therefore Sir, I may be relaxed in case of my age limit and select me and I may be called on for medical examination and other necessary formalities on humanitarian ground considering basis need of my family.

It is therefore prayed before your Goodself to consider the age limit in my case and appoint me in Group 'D' Post after completion of the necessary formalities on humanitarian ground and ends of justice.

Place:- Lumding

Your's faithfully

Date -21.9.2005.

Bhibiam Bhomick

(BHIBIAM BHOMICK